

[Secretary]

Clause 2

4. That at page 4, lines 2-3, for the words "required to work or is engaged directly or through any agency, in professional capacity on a transport vehicle or who attends" the words "employed in a motor transport undertaking directly or through an agency, whether for wages or not, to work in a professional capacity on a transport vehicle or to attend" be substituted.
5. That at page 4, line 7, after the word "time-keeper" the word "watchman" be substituted.

Clause 18

6. That at page 9, line 38, for the words "each adult motor transport worker" the words "for the days on which he substituted."

Clause 20

7. That at page 10, line 23, for the word "holidays" the words "days of rest" be substituted.

Clause 28

8. That at page 13, line 3, after the word "wages" the words "for the days on which he worked during the month immediately preceding his leave," be inserted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 126 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.

MOTOR TRANSPORT WORKERS BILL

LAI'D ON THE TABLE AS RETURNED BY RAJYA SABHA WITH AMENDMENTS

Secretary: Sir, I lay on the Table of the House the Motor Transport Workers Bill, 1961, which has been returned by Rajya Sabha with amendments.

ESTIMATES COMMITTEE

HUNDRED AND NINTH REPORT AND HUNDRED AND TWENTY-FIRST REPORT

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and ninth Report on the Action taken by Government on the recommendations contained in the Eighth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Defence—Naval Dockyard, Bombay.
- (2) Hundred and twenty-first Report on the Ministry of Commerce and Industry—Coffee Board, Bangalore (Reports and Accounts).

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

TWENTY-THIRD REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Twenty-third Report of the Committee on Absence of Members from the Sittings of the House.

EXPUNCTION OF CERTAIN REMARKS OF A MEMBER

डा० गोविन्द दास (जबलपुर) : अध्यक्ष जी, कल जब बस्तर की निसबत मैं कुछ कह रहा था उस समय इस सदन के एक माननीय सदस्य श्री मुहम्मद इलियारु जो हावड़ा से आते हैं, उन्होंने कहा "आपने जबलपुर में रायट कराया है। आप जबलपुर के रायट के